

**Castes to be included in the list of OBC of Rajasthan**

†3902. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the castes of Rajasthan for which the proposal is pending for inclusion in the other backward classes list;
- (b) by when the castes included in the list of OBC by the State Government of Rajasthan will be included in the list of the Central Government; and
- (c) whether the criteria of State Commission for Other Backward Classes and National Commission for Other Backward Classes for the inclusion in the list of OBC are different, if so, the reasons therefor, if not, by when the castes declared as OBC by Government of Rajasthan will be included in the list of OBC by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) No proposal for inclusion of castes of Rajasthan in the Central List of Other Backward Classes (OBCs) is pending in this Ministry at present.

- (b) Does not arise.
- (c) Yes. The castes and communities which were common to both the list in the report of the Mandal Commission and the State Government's List were notified in the Central List of Other Backward Classes. Based on the judgment in the Indra Sawhney case, the NCBC has prescribed a set of guidelines and parameters for determining whether a particular caste/community or class of people deserve to be included in the Central List of Backward Classes. The data/parameters have been fixed to ascertain their social, educational, employment and economic status. The State Commission's reports and the act of the State Government of inclusion of certain castes/classes/communities are not binding on the NCBC.

**Pension scheme for widows and senior citizens**

†3903. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of widows and senior citizens in the country, State-wise;
- (b) whether Government would consider to provide pension to all of them on the basis of their population for the sake of their livelihood, on the lines of Samajwadi Pension Yojana/Compulsory Pension Scheme of Uttar Pradesh Government; if so, the details thereof; and

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†Original notice of the question was received in Hindi.

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) Details showing size of elderly population (aged 60+) by residence in States and Union Territories, as per Census 2011 is given in Statement-I (*See below*). As regards widows, the Office of Registrar General and Census Commissioner, India conducts decadal Population Census wherein data on various Socio-economic parameters including marital status are collected. Last Census was conducted in 2011 and the previous one in 2001. Data on marital status of Census 2011 is not yet released. However, State/UT-wise total number of widows, as per Census 2001 is given in Statement-II (*See below*).

(b) and (c) The Ministry of Rural Development is administering the National Social Assistance Programme (NSAP). These schemes are for the households living Below Poverty Line (BPL) fulfilling the eligibility criteria prescribed by the Government of India. Indira Gandhi National Widow Pension Scheme (IGNWPS) is for the BPL widows who are of the age of 40 years and above. Under Indira National Old Age Pension Scheme (IGNOAPS), benefits are extended to the BPL persons of the age of 60 years and above. The schemes mentioned in part (b) of the question are State funded schemes and at present there is no proposal to follow these schemes by the Central Government.

***Statement – I***

*State-wise details of aged population (60+) by sex to total population – 2011*

Sl. No.	State/UT	Total Population (approx.)		
		Persons	Males	Females
1	2	3	4	5
1.	Andhra Pradesh	8278241	3906328	4371913
2.	Andaman and Nicobar Islands	25424	14189	11235
3.	Arunachal Pradesh	63639	33189	30450
4.	Assam	2078544	1054817	1023727
5.	Bihar	7707145	4106593	3600552
6.	Chandigarh	67078	34833	32245
7.	Chhattisgarh	2003909	928159	1075750
8.	Dadra and Nagar Haveli	13892	6359	7533
9.	Daman and Diu	11361	4873	6488

1	2	3	4	5
10.	NCT of Delhi	1147445	576755	570690
11.	Goa	163495	74315	89180
12.	Gujarat	4786559	2245601	2540958
13.	Haryana	2193755	1088621	1105134
14.	Himachal Pradesh	703009	340875	362134
15.	Jammu and Kashmir	922656	482580	440076
16.	Jharkhand	2356678	1181745	1174933
17.	Karnataka	5791032	2747072	3043960
18.	Kerala	4193393	1883595	2309798
19.	Lakshadweep	5270	2674	2596
20.	Madhya Pradesh	5713316	2769556	2943760
21.	Maharashtra	11106935	5253709	5853226
22.	Manipur	187694	93137	94557
23.	Meghalaya	138902	66939	71963
24.	Mizoram	68628	34345	34283
25.	Nagaland	102726	54779	47947
26.	Odisha	3984448	1994270	1990178
27.	Puducherry	120436	53419	67017
28.	Punjab	2865817	1443662	1422155
29.	Rajasthan	5112138	2432263	2679875
30.	Sikkim	40752	22472	18280
31.	Tamil Nadu	7509758	3661226	3848532
32.	Tripura	289544	141920	147624
33.	Uttar Pradesh	15439904	8037133	7402771
34.	Uttarakhand	900809	441897	458912
35.	West Bengal	7742382	3851314	3891068
TOTAL		103836714	51065214	52771500

*Source:* Census of India 2011

***Statement – II****Total number of widows as per Census 2001*

Sl. No.	Name of State/UT	Number of Widows
	India (Total)	34289729
1.	Jammu and Kashmir	196604
2.	Himachal Pradesh	229664
3.	Punjab	662113
4.	Chandigarh	16788
5.	Uttarakhand	293331
6.	Haryana	533974
7.	Delhi	305940
8.	Rajasthan	1589726
9.	Uttar Pradesh	3763168
10.	Bihar	1887575
11.	Sikkim	10005
12.	Arunachal Pradesh	25639
13.	Nagaland	26516
14.	Manipur	59459
15.	Mizoram	20373
16.	Tripura	123817
17.	Meghalaya	59604
18.	Assam	869005
19.	West Bengal	3155365
20.	Jharkhand	822827
21.	Odisha	1370123

Sl. No.	Name of State/UT	Number of Widows
22.	Chhattisgarh	771106
23.	Madhya Pradesh	1752228
24.	Gujarat	1614413
25.	Daman and Diu	5511
26.	Dadra and Nagar Haveli	4979
27.	Maharashtra	3726735
28.	Andhra Pradesh	3270964
29.	Karnataka	2322843
30.	Goa	69052
31.	Lakshadweep	2136
32.	Kerala	1690508
33.	Tamil Nadu	2976137
34.	Puducherry	53040
35.	Andaman and Nicobar Islands	8461

**Babu Jagjivan Ram Hostel Scheme in Maharashtra**

†3904. SHRI RAMDAS ATHAWALE: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Central Government has received any proposal from Government of Maharashtra regarding Babu Jagjivan Ram Hostel Scheme; if so, the details thereof, till date;

(b) the latest status of the proposal; and

(c) by when it is expected to be finalized and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) to (c) The Government of Maharashtra has forwarded one complete proposal pertaining to a Non-Governmental Organisation (NGO) for expansion of its existing hostel facilities, under Babu Jagjivan Ram Chhatrawas Yojna (BJRCY).

The proposal is under examination.

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†Original notice of the question was received in Hindi.